

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 11th of Aug, 2023

S.O 425 - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoints Ms Indrani Nath, Principal Private Secretary, Central Administrative Tribunal, Srinagar Bench, Srinagar to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within her territorial jurisdiction.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No.Law/Powr/05/2023-10

Dated: - 11 - 08-2023

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Registrar, Central Administrative Tribunal, Srinagar Bench, Srinagar. This is with reference to his letter No. CAT/SGR/77/2023 dated 03-08-2023.
- 3) Ms Indrani Nath, Principal Private Secretary, Central Administrative Tribunal, Srinagar Bench, Srinagar.
- 4) General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
- 5) SO section, Department of Law, Justice and Parliamentary Affairs.
- 6) Incharge Website
- 7) Concerned Officer.

(Shamim Ahmad Wani)
Senior Law Officer

Department of Law, Justice and P.A.

11/8/23